

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong the 23rd September, 2020.

No. LJ(B). 53/93/Pt/103— In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrate in the interest of Public Services within South West Khasi Hills District with immediate and until further orders:-

<i>Sl. No</i>	<i>NAME OF THE OFFICERS</i>	<i>DESIGNATION</i>
1.	Smti.J.I.Lyngdoh	E.E., Water Resources, Mawkyrwat
2.	Shri.H.Papang	Superintendent of Fishery, Mawkyrwat
3.	Smti.Tympangmon Shylla	District Horticulture Officer, Mawkyrwat
4.	Smti.P.P. Lyngdoh	Divisional Soil & Water Conservation Officer, Mawkyrwat
5.	Shri.J.Gashnga	District Commerce & Industries Centre, Mawkyrwat
6.	Shri.Sharlin Wanniang	Assistant Executive Engineer, PWD (Rds) Mawsaw
7.	Shri.M.Khanaior	DRDA, South West Khasi Hills District



(L.K. Swett)

Under Secretary to the Government of Meghalaya,
Law (B) Department.

Memo. No. LJ(B). 53/93/Pt/103-A Dated Shillong the 23rd September, 2020

Copy forwarded to:-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, South West Khasi Hills District, Mawkyrwat with reference to letter No.SWK.15/JUD/2012/125; Dtd. 21st September 2020.
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By orders, etc.



Under Secretary to the Government of Meghalaya,
Law (B) Department.